



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 351/00942/2017

Date of order: 5.2.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Shri V.T. Reddy,
S/o. Late V. Venkat Reddy,
R/o Chakargaon,
Port Blair, South Andaman District,
A&N Islands.
2. Shri Ved Prakash Mishra,
S/o. R.S. Mishra,
R/o. Garacharma,
A&N Islands.
3. Shri Anil Chandra Das,
S/o. Late Bimal Chandra Das,
R/o. Port Blair,
A&N Islands.
4. Ms. Renu Kala,
D/o. Late Thakur Bhan,
R/o. Pathargudda,
Port Blair, South Andaman District,
A&N Islands.
5. Smt. Swapna Sadhukhan,
W/o. Dr. Poddar,
R/o Port Blair,
A&N Islands.
6. Smt. Rita Banerjee,
W/o. Shri D. Banerjee,
R/o. Garacharma,
Port Blair, South Andaman District,
A&N Islands.
7. Shri Mammen Thomas,
S/o. Shri K.M. Thomas,
R/o. Junglighat,
A&N Islands.

.. Applicants

- VERSUS -

1. Union of India,
Through the Secretary of
Ministry of Human Resource Development,
Room No. 302 C, Shastri Bhavan,
Gate No. 1, Connaught Place,
New Delhi – 110 011.
2. The Lieutenant Governor,
Raj Niwas, Port Blair,
A&N Islands.
3. The Chief Secretary,
A&N Administration,
Secretariat, Port Blair,
A&N Islands.
4. The Secretary (Education),
A&N Administration,
Secretariat, Port Blair,
A&N Islands.
5. The Director of Education,
A&N Administration,
Port Blair,
A&N Islands.

Respondents

For the Applicants

Mr. N. Roy, Counsel

For the Respondents

Mr. R. Halder, Counsel

O.R.D.E.R. (Oral)

Per Ms. Bidisha Banerjee, Judicial Member.

The applicant is not present. However, Ld. Counsel, Mr. R. Halder appears for the official respondents.

2. The O.A. is dismissed for default.

(Dr. Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

SP